



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 12th July, 2019

448

SRO 448- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Pulwama:-

S.No	Name of the Officer S/Shri	Designation
1	Sh. Zulbair Ahmad Bhat	Tehsildar, Awantipora
2	Sh. Ishtiyag moh-Ud -Din	Tehsildar, Pampore
3	Sh. Rakib ahmad Ganaie	Tehsildar, Rajpora
4	Sh. Tahir Ahmad Malik	Tehsildar, Pulwama
5	Sh. Ghulam Rasool Bhat	Tehsildar, Trai
6	Sh. Zahid Gani wani	Tehsildar, Shahoora Litter
7	Sh. Javed Ahmed Sheikh	Tehsildar, Kakapora
8	Sh. Ali Mohammad kumar	Naib-Tehsildar, Rajpora
9	Sh. Manzoor Ahmad Ganie	Naib-Tehsildar, Rohmoo
10	Sh. Mohammad Ayoub Thoker	Naib-Tehsildar, kakapora
11	Sh. Ghulam Mohammad mir	Naib-Tehsildar, Pulwama Ist
12	Sh. Ghulam Mohammads Wani	Naib-Tehsildar, Lajoora
13	Sh. Ghulam Mohi-Ud-Din Wani	Naib-Tehsildar, Newa
14	Sh. Ajaz Hussain Baba	Naib-Tehsildar, Noorpora
15	Sh. Mohammad Ashraf rather	Naib-Tehsildar, Litter
16	Sh. Mohammad Ayub malla	Naib-Tehsildar, Lassipora
17	Sh. Mohammad Amin Najar	Naib-Tehsildar, Pampore
18	Sh. Basher Ahmad Naik	Naib-Tehsildar, Khrew
19	Sh. Mohammad Afzal Baht	Naib-Tehsildar, Arupal
20	Sh. Abdul Hamid Ganaie	Naib-Tehsildar, Trai
21	Sh. Abdul Hamid Khan	Naib-Tehsildar, Dadsara

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

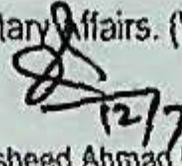
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

Dated :- 12 - 07 - 2019

No. LD(P)2008-Pulwama

Copy to the -

1. Commissioner Secretary to Government, Revenue Department
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Pulwama. This is with reference to his letter No DCP/Est/VAC/ 579-81 dated 04.07.2019.
4. General Manager, Government Press, Sringar for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)



(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.

